

F.No.01(01)/Roster/CESTAT/2016
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi – 66

Dated: 30.4.2016

ORDER NO. 37 of 2016

The Hon'ble Member/ HOD has been pleased to order the following sitting commencing from **02.05.2016 to 01.07.2016 or till further orders, whichever is earlier**, for CESTAT Delhi to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Ms. Archana Wadhwa, Member (Judicial) and Hon'ble Shri V. Padmanabhan, Member (Technical)	From 02.05.2016 to 01.07.2016 except 09.05.2016 to 20.5.2016	Excise Division Bench matters.
Hon'ble Ms. Archana Wadhwa, Member (Judicial) and Hon'ble Shri B. Ravichandran, Member (Technical)	From 09.05.2016 to 20.5.2016	Excise Division Bench matters.
Hon'ble Shri S.K. Mohanty, Member (Judicial) and Hon'ble Shri R. K. Singh, Member (Technical)	From 02.05.2016 to 01.07.2016	Customs and Service Tax Division Bench matters.
Hon'ble Shri B. Ravichandran, Member (Technical)	From 02.05.2016 to 01.07.2016 except from 09.05.2016 to 20.5.2016 and from 06.06.2016 to 17.6.2016	Single Member Bench matters as notified.

N.B.

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, subject to a roster being issued.
2. On every Friday afternoon special bench sittings will be notified, if any.

By Order

(A. Mohan Kumar)^{30/4}
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F.No.01(01)/Roster/CESTAT/2016
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 30.04.2016

ORDER NO. 38 of 2016

The Hon'ble Member/ HOD has been pleased to order the following sitting commencing from **02.05.2016 to 01.07.2016 or till further orders, whichever is earlier, for CESTAT Mumbai** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Shri M.V. Ravindran, Member (Judicial) and Hon'ble Shri Devender Singh, Member (Technical)	From 02.05.2016 to 01.07.2016 except 06.06.2016 to 17.06.2016	Excise Division Bench matters.
Hon'ble Shri M.V. Ravindran, Member (Judicial) and Hon'ble Shri Raju, Member (Technical)	From 06.06.2016 to 17.06.2016	Excise Division Bench matters.
Hon'ble Shri Ramesh Nair, Member (Judicial) and Hon'ble Shri C.J. Mathew, Member (Technical)	From 02.05.2016 to 01.07.2016	Customs and Service Tax Division Bench matters.
Hon'ble Shri Raju, Member (Technical)	From 02.05.2016 to 01.07.2016 except from 16.05.2016 to 27.05.2016 and from 06.06.2016 to 17.06.2016	Single Member Bench matters as notified.

N.B.

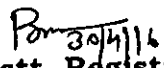
1. A separate weekly Single Member cases cause list shall be maintained on subject-wise.
2. Whenever any Member of Division Bench is not available, other Member of that Bench will hear Single Member matters as notified.
3. On every Friday afternoon special bench sittings will be notified, if any.

By Order


(A. Mohan Kumar)
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F.No.01(01)/Roster/CESTAT/2016
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 30.4.2016

ORDER NO. 39 of 2016

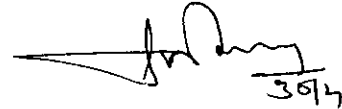
The Hon'ble Member/ HOD has been pleased to order the following sitting commencing from **02.05.2016 to 01.07.2016 or till further orders, whichever is earlier, for CESTAT Chennai** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Shri D.N.Panda, Member(Judicial)	From 02.05.2016 to 01.07.2016 except from 09.05.2016 to 20.5.2016 and from 06.06.2016 to 17.06.2016	Single Member Bench matters as notified
Hon'ble Shri D.N.Panda, Member(Judicial) and Shri V. Padmanabhan, Member (Technical)	From 09.05.2016 to 20.5.2016	All Division Bench matters
Hon'ble Shri D.N.Panda, Member(Judicial) and Hon'ble Shri B. Ravichandran, Member (Technical)	From 06.06.2016 to 17.06.2016	All Division Bench matters
Hon'ble Shri P.K. Choudhary, Member (Judicial)	From 02.05.2016 to 01.07.2016 except 09.05.2016 to 20.5.2016 and from 06.06.2016 to 17.06.2016	Single Member Bench matters as notified

NB.

1. Whenever any Member of Division Bench is not available, the other Member of that Bench will hear Single Member matters.

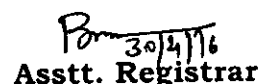
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F.No.01(01)/Roster/CESTAT/2016
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 30.4.2016

ORDER NO. 40 of 2016

The Hon'ble Member/ HOD has been pleased to order the following sitting commencing from **02.05.2016 to 01.07.2016 or till further orders, whichever is earlier, for CESTAT Kolkata** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Shri H.K. Thakur, Member (Technical)	From 02.05.2016 to 01.07.2016 except from 09.05.2016 to 20.5.2016 and from 06.06.2016 to 17.06.2016	Single Member Bench matters as notified
Hon'ble Shri H.K. Thakur, Member (Technical) and Hon'ble Shri P.K. Choudhary, Member (Judicial)	From 09.05.2016 to 20.5.2016 and from 06.06.2016 to 17.06.2016	All Division Bench matters

NB

1. Whenever any Member of Division Bench is not available, the other Member of that Bench will hear Single Member matters.

By Order


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F.No.01(01)/Roster/CESTAT/2016
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi – 66

Dated: 30.04.2016

ORDER NO. 41 of 2016

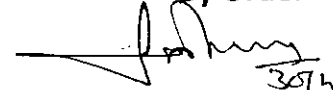
The Hon'ble Member/ HOD has been pleased to order the following sitting commencing from **02.05.2016 to 01.07.2016 or till further orders, whichever is earlier, for CESTAT Bangalore** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Shri S.S. Garg, Member (Judicial) and Hon'ble Sh. Ashok Kumar Arya, Member (Technical)	From 02.05.2016 to 01.07.2016	All Division Bench matters

N.B.

Whenever any Member of Division Bench is not available, the other Member of that Bench will hear Single Member matters.

By Order



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F.No.01(01)/Roster/CESTAT/2016
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi – 66

Dated: 30.4.2016

ORDER NO. 42 of 2016

The Hon'ble Member/ HOD has been pleased to order the following sitting commencing from **02.05.2016 to 01.07.2016 or till further orders, whichever is earlier,** for CESTAT Ahmedabad to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Dr. D.M. Mishra, Member (Judicial) and Hon'ble Sh.P.M.Saleem, Member (Technical)	From 02.05.2016 to 01.07.2016	All Division Bench matters

N.B.

Whenever any Member of Division Bench is not available, the other Member of that Bench will hear Single Member matters.

By Order



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Pom 30/4/16
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F.No.01(01)/Roster/CESTAT/2016
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 30.4.2016

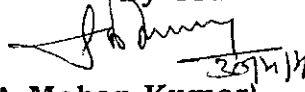
ORDER NO. 43 of 2016

The Hon'ble Member/ HOD has been pleased to order the following sitting commencing from **02.05.2016 to 01.07.2016 or till further orders, whichever is earlier, for CESTAT Allahabad** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Sh. Anil Choudhary, Member (Judicial) and Hon'ble Shri Anil G. Shakkarwar, Member (Technical)	From 02.05.2016 to 01.07.2016	All Division Bench matters

N.B.

Whenever any Member of Division Bench is not available, the other Member of that Bench will hear Single Member matters.

By Order

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F.No.01(01)/Roster/CESTAT/2016
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi – 66

Dated: 30.4.2016

ORDER NO. 44 of 2016

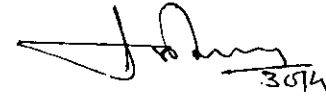
The Hon'ble Member/ HOD has been pleased to order the following sitting commencing from **02.05.2016 to 01.07.2016 or till further orders, whichever is earlier, for CESTAT Chandigarh** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Sh. Ashok Jindal, Member (Judicial)	From 02.05.2016 to 01.07.2016 except from 16.05.2016 to 27.5.2016 and 06.06.2016 to 17.06.2016	All Single Member Bench matters
Hon'ble Sh. Ashok Jindal, Member (Judicial) and Hon'ble Shri Raju, Member (Technical)	From 16.05.2016 to 27.5.2016	All Division Bench matters
Hon'ble Sh. Ashok Jindal, Member (Judicial) and Hon'ble Shri Devender Singh, Member (Technical)	From 06.06.2016 to 17.06.2016	All Division Bench matters

N.B.

Whenever any Member of Division Bench is not available, the other Member of that Bench will hear Single Member matters.

By Order



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Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 30.04.2016

ORDER NO. 45 of 2016

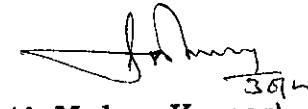
The Hon'ble Member/ HOD has been pleased to order the following sitting commencing from **02.05.2016 to 01.07.2016 or till further orders, whichever is earlier, for CESTAT Hyderabad** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Ms. Sulekha Beevi, C.S., Member (Judicial) and Hon'ble Shri Madhu Mohan Damodhar, Member (Technical)	From 02.05.2016 to 01.07.2016	All Division Bench matters

N B.

Whenever any Member of Division Bench is not available, the other Member of that Bench will hear Single Member matters.

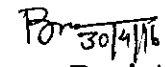
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